

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-524**

CP No.-12/58/ND/2024

IA(Co. Act)/78/2024

**IN THE MATTER OF:**

Sangeeta Himmatramka and Ors.

**.....Applicant**

**Vs.**

Welcome Probuild Pvt. Ltd. Ors.

**.....Respondent**

**SECTION**

U/s 58(3)

**Order delivered on 03.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Paritosh, Ms. Pooja Sharma, Advs.  
For the Respondent : Mr. A K Goyal, Adv. for R-2 to R-5  
Mr. Rishi Singhal, Adv. for R-1

**ORDER**

Due to paucity of time, the matter is listed on **11.09.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**